

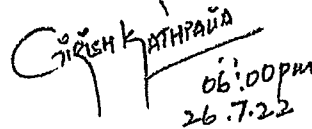
**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI**

**ORDER**

The following transfer and posting orders are hereby made in official exigency with immediate effect:

S.No	Name & EC	From	To
1	Ms. Nickey Nayak EC: 47595869	JJA/Assistant Ahlmad in the Court of Sh. Aviral Shukla. CJ-01 (South-East), Saket Courts, New Delhi	Assistant Ahlmad in the Court of Sh. Gopal Singh Chauhan, ASJ (FTSC) (POCSO)-01 (South-West), Dwarka Courts, Delhi.
2	Ms. Alice Kujur Lakra EC: 60922676	JJA/Assistant Ahlmad in the Court of Sh. Gopal Singh Chauhan, ASJ (FTSC) (POCSO)-01 (South-West), Dwarka Courts	Assistant Ahlmad in the Court of Sh. Aviral Shukla. CJ-01 (South-East), Saket Courts, New Delhi
3	Sh. Sushil Kumar EC: 45920231	JJA/Ahlmad in the Court of Sh. Raghav Sharma, MM (NI Act)-03, (South-East), Saket Courts	JJA/Asst. Ahlmad in the Court of Sh. P. Bhargav Rao, MM, NI Act-01, (West), THC, Delhi
4	Sh. Randhir Singh Dahiya EC: 48523232	JJA/Asst. Ahlmad in the Court of Sh. P. Bhargav Rao, MM, NI Act-01, (West), THC, Delhi	Ahlmad in the Court of Sh. Raghav Sharma, MM (NI Act)-03, (South-East), Saket Courts

Note: Non-compliance of the order or proceeding on leave immediately will be deemed as deliberate insubordination, and disciplinary proceedings shall be initiated against the delinquent/s, as per rules.

  
06:00 PM  
26.7.22

(Girish Kathpalia)

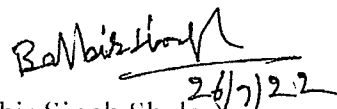
Principal District & Sessions Judge (HQs)  
Tis Hazari Courts, Delhi

No. <sup>S10</sup>56490- P&T/Admn-II/HQs/Delhi/2022

Dated, Delhi the 26/7/2022

**Copy forwarded for information and necessary action to:**

1. The Ld. Principal District & Sessions Judges, *South-East, South-West & West*, Delhi/New Delhi.
2. The Ld. Officers concerned.
3. The Personal Office of the Ld. Principal D&SJ (HQs), THC, Delhi.
4. The DDOs concerned for further necessary action as per rules.
5. The Dealing Assistants, Personal File, ACR Cell, Leave & LAYERS Seat, Central, THC, Delhi for further necessary action/updation as per rules.
6. The Dealing Asst., Website Committee, THC with the direction to upload the order on the 'Employees Corner' (on Website).
7. The officials concerned.

  
26/7/22

(Balbir Singh Shalar)  
Administrative Officer (Judl.)  
Admn.-II (HQs), THC, Delhi